

From,

Registrar General, High Court of Uttarakhand, At Nainital.

To,

1. All the District Judges;

2. Principal Judges/ Additional Judges, Family Courts State of Uttarakhand.

C. L. No. 13/UHC/R (Inspection)/I/2024-25

Dated: 13.12.2024

<u>Subject: Statistical Reports Generation through Case Information</u> <u>System Software.</u>

In suppression of Circular no. 06/XVII-23/D.R.(I)/2012 dated 16 June 2012, Hon'ble Court has issued the following directions-

- **1.** No physical or hard copy of monthly/quarterly/half-yearly Statements shall be transmitted to the Hon'ble Court unless expressly desired by the Hon'ble Court.
- 2. In order to improve efficiency, enhance transparency and ensure uniformity of data by eliminating repetitive work to prepare data manually, all the Courts are hereby impressed upon to ensure that database of Case Information System (CIS) shall be considered and processed for all statistical purpose from the Month of January, 2025.
- 3. For this purpose, all Presiding Officers and concerned Staff of the Courts/Establishments are directed to ensure correct data entries in the CIS module regularly. In case of incorrect or non-feeding of Data, concerned Presiding Officer shall make every endeavor to enquire the matter fixing the responsibility of staff, who has not fed or fed incorrect data and will inform the concerned District Judge/Principal Judge Family Court so that necessary disciplinary action may be taken against such erring/negligent official.

You are therefore, requested to inform the concerned accordingly.

Yours sincerely

(Kahkasha Khan) Registrar General Copy forwarded for information and necessary action to:

- 1. P.P.S. to Hon'ble the Acting Chief Justice with the request to place it before His Lordship for kind perusal.
- 2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
- 3. Director, Uttarakhand Judicial and Legal Academy, Bhowali (Nainital).
- 4. All the Registrars of the Court.
- 5. P.S. to Registrar General.
- 6. Secretary, High Court Legal Services Committee, Nainital.
- 7. Joint Registrars/Deputy Registrars/Joint P.P.S./Head P.S./Librarian/Assistant Registrars/C.P.O./Section Officers of the Court.
- 8. Deputy Registrar (I.T.) of the Court with request to upload it on the Official website of High Court of Uttarakhand.
- Management Officer/Protocol Officer/Public Relation Officer of the Court.

10. Guard File.

(Pratibha Tiwari) Registrar (Inspection)

Dated: 13.12.2024